

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1420**  
ANSWERED ON 11/03/2025

**IMPLEMENTATION OF SOLAR SCHEMES IN PUDUCHERRY**

1420. SHRI. S. SELVAGANABATHY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the quantum of funds released by Government for solar schemes to Puducherry;
- (b) whether funds are released year-wise or as per the plan, if so, the details thereof; and
- (c) whether additional funds have been demanded by the State for the said purpose?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

(a) The details of funds released by Ministry of New and Renewable Energy to Puducherry under various schemes for solar energy are as follows:

Rooftop Solar Scheme Phase-I - Rs 2.0 crore

Rooftop Solar Scheme Phase -II- Rs 0.57 crore

PM-Surya Ghar Muft Bijli Yojna – Rs 3.87 crore

(b)&(c) All the above-mentioned schemes were/are demand driven schemes where no advance allocation is made to states/UTs.

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